COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 84 OF 2016 & IA NO. 203 OF 2016

Dated: 18th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Ravikiran Power Projects Pvt. Ltd. ... Appellant(s)

Vs.

Gulbarga Electricity Supply Co. Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Basava Prabhu Patil, Sr. Adv.

Mr. Shailesh Madiyal

Mr. S. Ranka

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

Ms. Swapna Seshadri for R-1 to R-4

ORDER

As agreed by learned counsel for the parties, list the matter on **22.08.2017.**

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/vt